

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
VIBHA AGROTECH LIMITED

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No	Particulars	
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Name – Vibha Agro Tech Limited PAN – AAACV8157A CIN - U24110TG1995PLC029318
2	Address of the registered office	Flat No. 501, A&B Subhan Sirisampada No. 6-3-1090/A/1, Rajbhavan Road, Somajiguda, Hyderabad - 500082
3	URL of website	https://vibha.cirp.co.in/
4	Details of place where majority of fixed assets are located	List of places where fixed assets of the CD are located are available at https://vibha.cirp.co.in/
5	Installed capacity of main products / services	Unascertainable as of today, as the operations of the CD are closed since 2017.
6	Quantity and value of main products/ services sold in last financial year	CD revenue for FY 2021-22 from operations is Nil
7	Number of employees / workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://vibha.cirp.co.in/
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://vibha.cirp.co.in/
10	Last date for receipt of expression of interest	14 th May, 2025
11	Date of issue of provisional list of prospective resolution applicants	19 th May, 2025
12	Last date for submission of objections to provisional list	24 th May, 2025
13	Date of issue of final list of prospective resolution applicants	26 th May, 2025
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19 th May, 2025
15	Last date for submission of resolution plans	18 th June, 2025
16	Process email id to submit EOI	cirpvibha@gmail.com

Date : 29-04-2025

Place : Hyderabad

Madasa Kumar

Resolution Professional

IBBI REGN. No. IBBI/IPA-001/IP-P01590/2019-2020/12465

AFA Valid till 31st December, 2025

C/o Global Insolvency Professionals Private Limited

H.no. 8-2-248/A/5/16, Plot No. 717, Road No. 2, Banjara Hills,

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